

they may have to incur, while providing free services. In some States the payment of stipend and honoraria to Community Health Volunteers was delayed during 1979-80 due to change in the pattern of Central assistance, under the Community Health Volunteers scheme. In the case of Dhanbad, Community Health Volunteers have been paid upto February, 1980. All States, including Bihar, have been requested to ensure timely payments

(c) and (d) The Community Health Volunteers Scheme has covered 2386 Primary Health Centres in the country since 2-10-1977 and according to the information available 1,45,139 Community Health Volunteers have been trained upto 30-6-1980. It is proposed to extend the scheme to the whole country in a phased manner.

### Wireless Operators

3634. SHRI MOTILAL HASDA: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of wireless operators in Indian Railways; Railway-wise benefited grade-wise consequent on the up-grading ordered by the Board in their letter No. PCIII/78/UPG/8 of 1-1-79 repeated grade-wise;

(b) whether any court case filed by Wireless operators on South Central Railway is pending in this regard;

(c) the counter given by the Railway Board in the case pending in Hyderabad High Court;

(d) whether upgrading has been ordered on sanctioned strength that existed prior to introduction of Microwave;

(e) whether any Railway Board's directive protecting wireless

operator's cadre and worked out up-grading on actual strength, if so, the reasons therefor; and

(f) the final position of the court case pending in Hyderabad High Court?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) A statement is attached.

(b) and (c) 13 Wireless Operators on South Central Railway filed writ petition on 13-8-1979 in the High Court at Hyderabad for direction not to surrender these posts as matching surrender for creating clerical posts. They also sought direction from the Court to implement upgradation. The High Court admitted the petition and granted interim injunction not to surrender the posts of Wireless Operators. Counter has been filed by the Railway Administration on 3-19-1979 and the case is still pending final decision by the High Court.

(d) and (e) All Railways except the Southern Railway have upgraded the posts on the basis of sanctioned strength as it existed prior to introduction of Microwave system. The Southern Railway have upgraded the posts on the basis of actual strength. There is no specific order of the Railway Board prohibiting surrender of posts of Wireless Operators which are no longer required. The order only provides for protection of the interests of the existing incumbents.

(f) The case is still pending in the High Court.

## Statement

Number of wireless operators Railway-wise benefitted grade-wise consequent upon the upgradation.

*No. of posts upgraded in scale*

	Rs.	Rs.	Rs.	Rs.
Railway . . . . .	700—900	550—750	425—640	330—560
Central . . . . .	1	1	5	..
Eastern . . . . .	2	3	17	..
Northern . . . . .	2	4	15	..
N.E. . . . .	1	2	12	..
N.F. . . . .	1	..	9	..
Southern . . . . .	..	1	..	..
S.C. . . . .	..	..	4	..
S. . . . .	1	2	2	..
Western . . . . .	1	..	9	..

### Separating Departments in Hospitals

3635. SHRI BHIKHU RAM JAIN: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that Government propose to separate the following departments under indigenous medicine;

- (i) ENT;
- (ii) skin;
- (iii) tuberculosis;
- (iv) psychiatry; and
- (v) unani and tib; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) There is no proposal for separating ENT, Skin, Tuberculosis and Psychiatry into separate departments. However, for research work there is a separate and independent Central Council for Research in Unani Medicine, an autonomous body registered under the Societies Act, in the Ministry of Health and Family Welfare.

Under the CGHS there are two Unani Dispensaries, one in Delhi and one in Hyderabad. It is proposed to open two more Unani Dispensaries, one in Delhi and the other at Lucknow.

(b) The Central Council for Research in Unani Medicine, one of the four successor bodies of Central Council for Research in Indian Medicine and Homoeopathy, was established in March, 1978. It has a separate annual budget and headquartered independently in New Delhi.

### Reimbursement of Medicines Recommended by AIIMS

3636. SHRI T. S. NEGI: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that the Central Government employees who are members of CGHS are not entitled for reimbursement of medicines recommended by the All India Institute of Medical Sciences;

(b) whether Government employees whose diseases are not cured under the